

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 25/2007**  
**CA. NO.**

**PRESENT: SMT. INA MALHOTRA**  
**Hon'ble Member (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.10.2016**

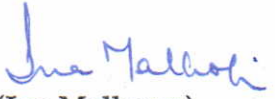
**NAME OF THE COMPANY:** M/s Vinod Khanna & Ors. V/s. M/s. Amritsar Swadeshi Woolen  
Mill Pvt. Ltd. & Ors.

**SECTION OF THE COMPANIES ACT:** 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Mr. Karan Malhotra	, Adv.	Y Respondents Y	Karan Malhotra
2.	Mr. Rajat Mehra	, C.A.		

**ORDER**

A request for adjournment is being made by the Ld. Counsel for the respondents. At his request, the matter is adjourned to 12.12.2016. Even otherwise none has been appearing on behalf of the petitioner. Let court notice be issued to the petitioners through counsel for 12.12.2016.

  
(Ina Malhotra)  
Member Judicial